

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 34 of 2015 (SZ) (THC)**

Applicant(s)

Respondents

S.Pugazhendhi  
No.123, Meenavar Street,  
Cuddalore Taluk & District  
2. S.Sivasankar,Cuddalore  
3. G.K.Amirthalingam, Cuddalore

Tamil Nadu State Pollution Control  
Board thro' the Member Secretary  
And others  
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Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.Ritwick Dutta and Rahul  
Choudhary

Mrs.H.Yasmeen Ali for R1  
Mr.D.S.Ekambaram for R3  
M/s.M.K.Subramanian and  
P.Velmani for R4  
Mr.Ramesh Venkatachalapathy for R2  
M/s.V.Suthakar, K.S.Viswanathan  
N.Anandha Kavitha & M.Gopi for R5

Note of the Registry	Orders of the Tribunal
Item No.6	<p>Date: 26<sup>th</sup> July, 2017</p> <p>The State Industries Promotion Corporation of Tamil Nadu filed the status report in the form of affidavit and copies are furnished to all the parties. Response, if any, be filed within ten days.</p> <p>List the matter on 24.8.2017</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>